

SHRI VASANT SATHE: This is the notice. *(Interruptions)*

[English]

SHRI P.C. THOMAS (Muvattupuzha): I am coming from outside now. Many students and their colleagues have been seriously beaten up and they are in a pool of blood. Whatever be their rights, whatever be their cause, is this the way.....

*(Interruptions)*

[Translation]

MR. SPEAKER: Please sit down. You go to your seat please.

*(Interruptions)*

[English]

MR. SPEAKER: Now we shall take up Papers laid on the Table.

*(Interruptions)*

12.27 hrs.

PAPERS LAID ON THE TABLE

33 Annual Report of and Review on Federation of Indian Export Organisations, New Delhi, for 1988-89 and a statement showing reasons for delay in laying these papers.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): On behalf of Shri Arun Kumar Nehru I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 1988-89 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisations, New Delhi, for the year 1988-89.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1258/90]

334  
Report on the General Election to Legislative Assemblies of Tamil Nadu, Mizoram and Nagaland and Bye-Election to Legislative Assemblies in 1989

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): On behalf of Shri Dinesh Goswami. I beg to lay on the Table a copy of the Report (Hindi and English versions) on the General Election to the Legislative Assemblies of Tamil Nadu, Mizoram and Nagaland and Bye-Election to the Legislative Assemblies held in 1989. [Placed in Library. See No. LT-1259/90]

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Notifications under Export (Quality Control and Inspection) Act, 1963

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): I beg to lay on the Table a copy of the each of the following Notifications (Hindi and English versions) under sub-sections (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (1) The Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules, 1990 published in Notification No. S.O. 840 in Gazette of India dated the 7th April, 1990.

- (2) The Export (Quality Control and Inspection) Amendment Rules, 1990 published in Notification No. S.O. 1030 in Gazette of India dated the 21st April, 1990. [Placed in Library See No. LT-1260/90]

**Notification under Income Tax Act, 1961, Customs Act, 1962, Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 etc**

THE MINISTER OF FINANCE  
(PROF. MADHU DANDAVATE):  
On behalf of Shri Anil Shastri I beg  
to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income-tax Act, 1961:—

- (i) S.O. 1198 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Cathedral Relief Service, Calcutta' under section 10(23C) of the Income tax Act, 1961 for the period covered by the assessment year 1989-90.
- (ii) S.O. 1199 published in Gazette of India dated the 5th May, 1990 regarding exemption to the 'Medical Research Foundation, Madras' under section 10 (23C) of the Income tax Act, 1961 for the period covered by the assessment year 1989-90.
- (iii) S.O. 1200 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Indira Gandhi National Centre for Art, New Delhi, under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (iv) S.O. 1201 published in Gazette of India dated the

5th May, 1990 regarding exemption to 'The Rajasthan Police Personnel Welfare Trust, Jaipur,' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.

- (v) S.O. 1202 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Shree Gadge Maharaj Mission, Bombay', under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (vi) S.O. 1203 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The India Sponsorship Committee, Bombay,' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.
- (vii) S.O. 1204 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Shree Nasik Panchavati Panjarapol, Nasik' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the Assessment year 1989-90.
- (viii) S.O. 1205 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'National Dairy Development Board, Anand' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 and 1988-89.
- (ix) S.O. 1206 published in Gazette of India dated the 5th May, 1990 regarding

- exemption to 'Shri Sad-guru Seva Sangh Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (x) S.O. 1207 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Children's Film Society, India, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1989-90.
- (xi) S.O. 1208 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Bharatiya Bhasha Parishad, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xii) S.O. 1209 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Raja Ram Mohan Roy Library Foundation, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xiii) S.O. 1210 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Theosophy Company (India) Private Limited' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xiv) S.O. 1211 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The lions Home for Aëing Blind, Khandala' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xv) S.O. 1212 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Association of the Physically Handicapped Training Centre, Bangalore' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1989-90.
- (xvi) S.O. 1213 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Bengal Women's Union, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xvii) S.O. 1214 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'West Bengal Council for Child Welfare, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.
- (xviii) S.O. 1215 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Spastics Society of Eastern India, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xix) S.O. 1216 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Defence Civilians Welfare (TB, Cancer and Leprosy) Fund, New Delhi' under section 10(23C) of the Income-tax Act, 1961 for the period

covered by the assessment year 1989-90.

- (xx) S.O. 1217 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Bharat Sevashram Sangha, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxi) S.O. 1218 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Bala Mandir Kamaraj Trust (Registered), Madras' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxii) S.O. 1219 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Bhagini Samraj' 1961 for the period covered by the assessment year 1989-90.
- (xxiii) S.O. 1220 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Bombay Natural History Society, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.
- (xxiv) S.O. 1221 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Bihar School of Yoga, Munger' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxv) S.O. 1222 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Stock Exchange, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1989-90.
- (xxvi) S.O. 1223 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Phirojsha Godrej Foundation, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxvii) S.O. 1224 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'South zone Cultural Centre, Thanjavur' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxviii) S.O. 1225 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Annie Besant Trust, Madras' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxix) S.O. 1226 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Tribune Trust, Chandigarh' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1984-85 to 1989-90.
- (xxx) S.O. 1227 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Sri Krishna-gopal Ayurved Bhavan

- (Dharmarth Aushdhlaya), Kerala, Ajmer' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxxvi) S.O. 1228 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The Music Academy, Madras' under section 10 (23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xxxvii) S.O. 1229 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Harijan Sevak Sangh (Bengal) Howrah' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1989-90.
- (xxxviii) S.O. 1230 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Mahatama Gandhi Samarak Nidhi, Pune' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1985-86 to 1989-90.
- (xxxix) S.O. 1231 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Navajbai Ratan Tata Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1988-89.
- (xl) S.O. 1232 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Asian Institute of Transport Development' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1990-91 to 1992-93.
- (xli) S.O. 1233 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Sir Ratan Tata Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xlii) S.O. 1234 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Gujarat Seed Certification Agency, Ahmedabad' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1987-88 to 1989-90.
- (xliii) S.O. 1235 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Lady Tata Memorial Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xliv) S.O. 1236 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Sir Horumji Nowroji Mody (of Hong Kong) and Lady Manekbai Mody Charity Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 to 1989-90.
- (xlv) S.O. 1237 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Indian Parliamentary Group' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the

assessment years 1990-91 to 1992-93.

- (xli) S.O. 1238 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Friends of Moral Re-Armament (India). Panchgani' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xlii) S.O. 1239 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Assam Martyas and Victims Aid Trust, Guwahati' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1986-87 to 1989-90.
- (xliii) S.O. 1240 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'King George V Memorial, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.
- (xliv) S.O. 1241 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Marwari Relief Society, Calcutta' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.
- (xlv) S.O. 1242 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Divine Light Trust for the Blind, Bangalore' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.

(xlvi) S.O. 1243 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'The J.R.D. Tata Trust, Bombay' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90.

(xlvii) S.O. 1244 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Ramana Maharshi Centre for Learning, Bangalore' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.

(xlviii) S.O. 1245 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Yug Nirman Yojana Gayatri Tapobhumi, Mathura' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.

(xlix) S.O. 1246 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Tamilnadu Ex-Services Personnel Benevolent Fund' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment years 1988-89 and 1989-90.

(1) S.O. 1247 published in Gazette of India dated the 5th May, 1990 regarding exemption to 'Swaminarayan Akasharpith, Ahmedabad' under section 10(23C) of the Income-tax Act, 1961 for the period covered by the assessment year 1989-90. [Placed in Library. See No. LT-1261/90]

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) G.S.R. 514 (E) published in Gazette of India dated the 31st May, 1990 together with an explanatory memorandum notifying 89 items in terms of the provisions of sub-section 1(A) of section 75 of the Customs Act, 1962 so that these items when used for export production can be taken as wholly imported for determining the Duty Drawback Rates effective from 1st June, 1990.
- (ii) G.S.R. 586 (E) and G.S.R. 587 (E) published in Gazette of India dated the 19th June, 1990 together with explanatory memorandum seeking to exempt 13 primary products when wholly produced in Nepal and imported into India from the whole of the basic and auxiliary duties of customs leviable thereon.
- (iii) G.S.R. 592(E) and G.S.R. 593(E) published in Gazette of India dated the 21st June, 1990 together with explanatory memorandum seeking to exempt 79 industrial products being manufactured in Nepal containing not less than 65 per cent of Nepalese materials or Nepalese and Indian materials when imported into India from Nepal from the whole of the basic and auxiliary duties of customs leviable thereon.
- (iv) The Customs Central Excise Duties Drawback (Amendment) Rules, 1990 published in Notification No. G.S.R. 656(E) in Gazette of India dated the 23rd July, 1990 together with an explanatory memorandum. [*Placed in Library. See No. LT-1262/90*]
- (3) A copy of the Central Bank of India Officer Employees' (Conduct) Amendment Regulations, 1989 (Hindi and English versions) published in Notification No. CO. PRS. Legal. 89. 1569 in Gazette of India dated the 6th January, 1989 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [*Placed in Library. See No. LT-1263/90*]
- (4) A copy of the Life Insurance Corporation (Amendment) Regulations, 1990 (Hindi and English versions) published in Notification No. G.S.R. 223 in Gazette of India dated the 14th April, 1990 under sub-section (3) of section 49 of the Life Insurance Corporation Act, 1956. [*Placed in Library. See No. LT-1264/90*]
- (5) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer and Undertakings) Act, 1970:—
- (i) Report on the working and activities of the Bank of Baroda for the year 1989-90 along with Accounts and the Auditor's Report thereon. [*Placed in Library. See No. LT-1265/90*]
- (ii) Report on the working and activities of the Bank of India for the year 1989-90 along with Accounts and Auditor's Report thereon. [*Placed in Library. See No. LT-1266/90*]

- (iii) Report on the working and activities of the Bank of Maharashtra for the year 1989-90 along with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-1267/90]
- (iv) Report on the working and activities of the Canara Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1268/90]
- (v) Report on the working and activities of the Central Bank of India for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1269/90]
- (vi) Report on the working and activities of the Dena Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1270/90]
- (vii) Report on the working and activities of the Indian Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1271/90]
- (viii) Report on the working and activities of the Syndicate Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1272/90]
- (ix) Report on the working and activities of the Union Bank of India for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1273/90]
- (x) Report on the working and activities of the United Bank of India for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1274/90]
- (6) A copy each of the following Reports (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980:—
- (i) Report on the working and activities of the Andhra Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1275/90]
- (ii) Report on the working and activities of the Corporation Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1276/90]
- (iii) Report on the working and activities of the Oriental Bank of Commerce for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1277/90]
- (iv) Report on the working and activities of the Vijaya Bank for the year 1989-90 along with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1278/90]
- (7) A copy each of the Annual Reports (Hindi and English versions) of the State Bank of



India and its subsidiary Banks viz., State Bank of Bikaner and Jaipur, State Bank of Hyderabad, State Bank of Indore, State Bank of Mysore, State Bank of Patiala, State Bank of Saurashtra and State Bank of Travancore for the year 1989-90 along with the Accounts and Auditor's Report thereon, under sub-section (4) of section 40 of the State Bank of India Act, 1955 and sub-section (3) of section 43 of the State Bank of India (Subsidiary Banks) Act, 1959. [Placed in Library. See No. LT-1279/90 to LT-1285/90]

(8) A copy each of the following Annual Reports (Hindi and English versions):—

- (i) Report of the Buldana Gramin Bank for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-1286/90]
- (ii) Report of the Kosi Kshetriya Gramin Bank for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-1287/90]
- (iii) Report of the Murshidabad Gramin Bank for the year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-1288/90]
- (iv) Report of the Surendranagar-Bhavnagar Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1289/90]
- (v) Report of the Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank for the

year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1290/90]

- (vi) Report of the Valsad-Dangs Gramin Bank for the Year 1989-90 together with Accounts and the Auditor's Report thereon. [Placed in Library. See No. LT-1291/90]
- (vii) Report of the Bhagirath Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1292/90]
- (viii) Report of the Vidur Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon [Placed in Library. See No. LT-1293/90]
- (ix) Report of the Kanakadurga Gramscena Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1294/90]
- (x) Report of the Manjira Grammeena Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1295/90]
- (xi) Report of the Ballia Kshetriya Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1296/90]
- (xii) Report of the Ambala-Kurukshetra Gramin Bank for the year 1989-90

- together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1297/90]
- (xiii) Report of the Jamuna Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1298/90]
- (xiv) Report of the Chambal Kshetriya Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1299/90]
- (xv) Report of the Panchmahal Vadodara Gramin Bank for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1300/90]
- (xvi) Report of the Sri Sathavahana Grameena Bank, Karimnagar, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1301/90]
- (xvii) Report of the Hindon Gramin Bank, Ghaziabad, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1302/90]
- (xviii) Report of the Nagarjuna Grameena Bank, Khammam, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1303/90]
- (xix) Report of the Bundi-Chitorgarh Kshetriya Gramin Bank, Bundi, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1304/90]
- (xx) Report of the Sahuadri Gramin Bank, Shimoga, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1305/90]
- (xxi) Report of the Etah Gramin Bank, Etah, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1306/90]
- (xxii) Report of the Siwan Kshetriya Gramin Bank, Siwan, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1307/90]
- (xxiii) Report of the Hadoti Kshetriya Gramin Bank, Kota, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1308/90]
- (xxiv) Report of the Avadh Gramin Bank, Lucknow, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1309/90]
- (xxv) Report of the Devi Patan Kshetriya Gramin Bank, Malviya Nagar, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1310/90]
- (xxvi) Report of the Kakathiya Grameena Bank, Warangal,

- for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1311/90]
- (xxvii) Report of the Ganga Yamuna Gramin Bank, Dehradun, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1312/90]
- (xxviii) Report of the Sangameshwara Grameena Bank, Mahbubnagar, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1313/90]
- (xxix) Report of the Nimar Kshetriya Gramin Bank, Khargone, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1314/90]
- (xxx) Report of the Junagadh Amreli Gramin Bank, Junagadh, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1315/90]
- (xxxi) Report of the Hisar-Sirsa Kshetriya Gramin Bank, Hisar, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1316/90]
- (xxxii) Report of the Aligarh Gramin Bank, Aligarh, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1317/90]
- (xxxiii) Report of the Thane Gramin Bank, Thane, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1318/90]
- (xxxiv) Report of the Barabanki Gramin Bank, Barabanki, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1319/90]
- (xxxv) Report of the Gwalior-Datia Kshetriya Gramin Bank, Datia, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1320/90]
- (xxxvi) Report of the Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1321/90]
- (xxxvii) Report of the Rajgarh-Sehore Kshetriya Gramin Bank, Sehore, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1322/90]
- (xxxviii) Report of the Gopalganj Kshetriya Gramin Bank, Gopalganj, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1323/90]
- (xxxix) Report of the Solapur Gramin Bank, Solapur, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1324/90]

(xl) Report of the Chandrapur-Gadchiroli Gramin Bank, Chandrapur, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1325/90]

(xli) Report of the Shahjahanpur Kshetriya Gramin Bank, Shahajahanpur for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1326/90]

(xlii) Report of the Yavatmal Gramin Bank, Yavatmal, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1327/90]

(xliii) Report of the Ratlam-Mandsaur Kshetriya Gramin Bank, Mandsaur for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1328/90]

(xliv) Report of the Sravasthi Gramin Bank, Bahraich, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1329/90]

(xlv) Report of the Dungarpur Banswara Kshetriya Gramin Bank, Dungarpur, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1330/90]

(xlvi) Report of the Akola Gramin Bank, Akola, for the year 1989-90 toge-

ther with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1331/90]

(xlvii) Report of the Surat-Bharuch Gramin Bank, Bharuch, for the year 1989-90 together with Accounts and Auditor's Report thereon. [Placed in Library. See No. LT-1332/90]

12.28½ hrs.

#### COMMITTEE ON PAPERS LAID ON THE TABLE

~~Third Report~~ - Presented

[English]

SHRI K. C. TYAGI (Hapur): Sir, I beg to present the Third Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

#### (ii) Minutes

SHRI K. C. TYAGI: Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Third Report.

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12.28½ hrs.

Committee(s)

#### COMMITTEE ON GOVERNMENT ASSURANCES

~~Second Report~~ - Presented

[English]

SHRI VIJAY KUMAR MALHOTRA (Delhi Sadar): Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Government Assurances.